

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 445/(MAH)/2017

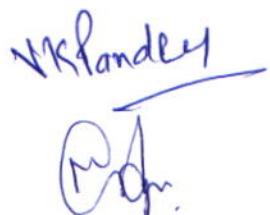
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Sanjeev Gupta  
 V/s.  
 Chaubey Realties Pvt. Ltd.

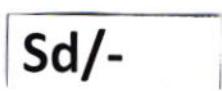
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Virendra Pandey for chaubey Realties	Advocate for company	
	M. G. Agre	Adv for petitioner	

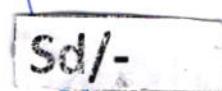
ORDER

TCP No.445/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
 Member (Judicial)